

ITEM NO.23

Court 5 (Video Conferencing)

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).29281-29282/2019

(Arising out of impugned final judgment and order dated 20-11-2019 in SPLA No. 372/2019 20-11-2019 in SPLA No. 373/2019 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

BANWARI LAL KANCHAL

Petitioner(s)

VERSUS

LAXMI NARAIN AGARWAL & ORS.

Respondent(s)

(With applns for appropriate orders, exemption from filing c/c of the impugned judgment, exemption from filing O.T.)

WITH

SLP(C) No. 5025-5026/2020 (XI)

(With applns for appropriate orders, exemption from filing c/c of the impugned judgment, exemption from filing O.T., additional documents)

Diary No(s). 13536/2020 (XI)

(With applns for c/delay in filing SLP, permission to place on record subsequent facts, exemption from filing O.T., to file lengthy list of dates, to file additional documents permission to file record, subsequent facts)

CONMT.PET.(C) No. 507-508/2020 in SLP(C) No. 29281-29282/2019 (XI)

(With applns for exemption from filing O.T., to file lengthy list of dates, to file additional documents, permission to file record, subsequent facts)

Date : 19-08-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s)

Mr. Mukul Rohatgi, Sr Adv
Mr. Parthiv K. Goswami, Adv
Ms. Diksha Rai, AOR
Ms. Palak Mahajan, Adv
Ms. Ragini Pandey, Adv
Ms. Devanshi Singh, Adv

For Respondent(s) Mr. Satpal Singh, AOR

Mr. Purushottam Sharma Tripathi, AOR
Mr. Abhishek Tripathi, Adv.
Mr. Vijay Pratap Singh, Adv.
Mr. Mukesh Kumar Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by learned
counsel for the petitioners in SLP (Civil) Nos.5025-
26/2020 and Diary No.13536/2020, list after four
weeks.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master